आयकर अपीलीय अधिकरण "सी" न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
"C" BENCH, CHENNAI

माननीय श्री एबी टी. वर्की, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल ,लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI ABY T. VARKEY, JM AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकरअपील सं./ ITA No.1112/Chny/2024

Covai Kongu Nanbargal Sangam #51, New Chinnasamy Street, New Siddhapudur, Coimbatore-641 044.	बनाम/ Vs.	**CIT(Exemptions)** Chennai.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. **AACTC-6444-Q**		
(अपीलार्थी**/Appellant**)	:	(प्रत्यर्थी / **Respondent**)

अपीलार्थीकीओरसे/ **Appellant by**	:	Letter dated 17-06-2024
प्रत्यर्थीकीओरसे/**Respondent by**	:	Shri Maruthu Pandian (CIT) -Ld. DR

सुनवाईकीतारीख**/Date of Hearing**	:	24-06-2024
घोषणाकीतारीख **/Date of Pronouncement**	:	24-06-2024

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. The registry placed on record a letter of the assessee wherein the assessee seeks withdrawal of the appeal on the ground that the time limit to seek registration u/s 80G has been extended by CBDT Circular No.07/2024 up-to 30-06-2024. The Ld. CIT-DR concurred with the same.

2. Accepting the prayer of the assessee, the appeal stand dismissed as withdrawn.

Order pronounced on 24th June, 2024.

Sd/-	**Sd/-**
(ABY T. VARKEY)	**(MANOJ KUMAR AGGARWAL)**
न्यायिक सदस्य /JUDICIAL MEMBER	**लेखासदस्य / ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated :24-06-2024
DS

<u>आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to</u> :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT Chennai.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF